

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

NO.HCM.III/175/2019-Judl./68

Dated Shillong, the 4th March 2020

It is hereby notified to all concerned that, in view of Hon'ble Mr. Justice H.S.Thangkhiew attending the "Workshop for High Court Justices on Commercial Division and Commercial Appellate Division" at National Judicial Academy, Bhopal, matters listed before the **DIVISION BENCH** on Friday, 6th March, 2020 before **COURT NO. 1** shall now be taken up by the available **DIVISION BENCH** on Wednesday, 11th March 2020.

Take further notice that cases listed before the **SINGLE BENCH** of Hon'ble Mr. Justice H.S.Thangkhiew in **COURT NO. 2** on Friday, 6th March 2020 shall now be taken up by **COURT No. 3** at 10:30 A.M.

By order,

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JOINT REGISTRAR (JUDL.)

Memo NO.HCM.III/175/2019-Judl./68A

Dated Shillong, the 4th March 2020

Copy for information to: -

1. The Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong.
4. The P.S to Advocate General/ Addl. Advocate General/ Sr. Govt. Advocates, Meghalaya, Shillong.
5. The Asst. Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong.
6. The P.A to the Registrar General, High Court of Meghalaya, Shillong.
7. The President/Secretary, High Court Bar Association, Shillong.
8. The President/Secretary, Shillong Bar Association, Shillong.
9. All Court Masters concerned.
- ✓ 10. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
11. Notice Board.
12. Office File.

A.W. Lawang
04.03.2020

JOINT REGISTRAR (JUDL.)

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4/3/20